## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### LOK SABHA UNSTARRED QUESTION No. 1859 TO BE ANSWERED ON: 14.03.2022

#### **Disposal of Medical Waste**

# 1859. SHRI SANJAY SETH: SHRI JAYADEV GALLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is a large amount of medical waste in the country and if so, whether its quantity has increased even more during the corona transition period;
- (b) whether any information or data is available with the Government to ascertain the quantity of medical waste collected per annum in the country;
- (c) whether the Government has released biomedical waste guidelines for COVID wastes and if so, the details of the number of violations that has occurred under these guidelines along with State-wise classification of the same;
- (d) the number of Common Bio-medical Waste Treatment and Disposal Facility (CBWTF) in the country along with the State-wise classification of the same;
- (e) the channels incorporated by States without CBWTF in disposing Bio-medical waste along with the plan for the disposal of the Medical-waste;
- (f) the safeguards afforded to the manual scavengers and waste collectors during the COVID crisis; and
- (g) whether the allocation for research on different methods of waste treatment, to assess and improve their sustainability and efficacy has been made by the Government and if so, the details thereof if not, the reasons therefor?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a)&(b) The Central Pollution Control Board (CPCB) compiles country-wide annual data of bio-medical waste (BMW) generation, collection and treatment based on the annual reports submitted by respective State Pollution Control Boards/ Pollution Control Committees (SPCBs/ PCCs). About 656 Tons/Day (TPD) of BMW was generated in the year 2020, out of which 590 TPD was collected and treated by the Common Bio-medical Waste Treatment facilities (CBWTFs). Further, about 84.61 TPD of incrementalCOVID-19 BMW was generated between May 2020 to February 2022 in the country from healthcare facilities, quarantine centres/ camps, sample collection centres, laboratories, home care/ home isolations centres engaged in treatment, diagnosis and quarantine of COVID-19 infected or suspected patients.
- (c) The CPCB had issued "Guidelines for Handling, treatment and disposal of waste generated during treatment, diagnostics and quarantine of COVID-19 patients" in

March, 2020 and developed an application namely, COVID19BWM to track the generation and treatment of COVID-19 BMW at CBWTFs. There are no reported cases of violation of Guidelines; however, the CPCB has issued notices to 33 nos. of CBWTFs across the country for not reporting data on COVID19BWM, as mentioned below:

- Fifteen (15) in Karnataka
- Five (5) in Maharashtra
- Two (2) CBWTFs each in Bihar, Gujarat, Jharkhand, Madhya Pradesh and Telangana
- One (1) each in Odisha, Rajasthan and Uttar Pradesh
- (d) There are 208 Common Bio-medical Waste Treatment Facilities (CBWTFs) operational in the country for treatment and disposal of Bio-medical Waste (BMW) as per the information furnished by SPCBs/ PCCs for the year 2020. The State/ UT-wise details are Annexed.
- (e) There are no operational CBWTFs in nine (9) States/ Union Territories. The BMW treatment and disposal in these areas is done through captive treatment facilities operated by healthcare facilities themselves.
- (f) To ensure safety of workers engaged in BMW handling and collection, the CPCB guidelines on "Handling, treatment and disposal of waste generated during treatment, diagnostics and quarantine of COVID-19 patients" prescribe for regular sanitization and provision of adequate personal protective equipment like three layer masks, splash proof aprons/gowns, nitrile gloves, gum boots and safety goggles.
- (g) The Biomedical Waste Management Rules, 2016 (BMWM Rules, 2016) notified by the Ministry of Environment, Forest and Climate Change, (MoEFCC) stipulates source segregation of BMW into four categories and prescribe category-specific effective technological options like incineration, autoclaving, microwaving, hydroclaving and chemical disinfection. The BMWM Rules, 2016 also include provisions to adopt new technologies for BMW treatment, after validation. Further, the MoEFCC is also implementing a central sector scheme to provide financial support to innovative research projects aimed at environmentally sound management of waste, including BMW.

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ANNEXURE REFERRED TO IN PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1859 DUE FOR REPLY ON 14/03/2022 REGARDING 'DISPOSAL OF MEDICAL WASTE' RAISED BY HON'BLE MEMBER OF PARLIAMENT SHRI SANJAY SETH AND SHRI JAYADEV GALLA

Andaman NicobarNilAndma Pradesh12Arunachal PradeshNilAssam1Bihar4Chandigarh1Chhattisgarh4Daman & Diu and Dadra & Nagar HaveliNilDelhi2GoaNilGujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakhNilMahya Pradesh3Markand1LadakhNilLadakhNilMaharashtra30Manipur1MizoramNilMagalandNilNigaland11Mizoram11Mizoram11Sikkim11Sikkim11Sikkim11Sikkim11Sikkim11TipuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)NilVitar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)NilVitar Pradesh21Met Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Name of the State/Union Territory	<b>Operational CBWTFs</b>
Arunachal PradeshNilAssam1Bihar4Chandigarh1Chhattisgarh4Daman & Diu and Dadra & Nagar HaveliNilDelhi2GoaNilGujarat20Haryana11Himachal Pradesh3Jharkhand4Jamu & Kashmir3Karnataka25Kerala1LadakhNilMaharashtra30Maharashtra30Manipur1MizoramNilMagaland1Mizoram11Mizoram11Mizoram11Mizoram11Miloucherry1Punjab5Rajasthan111SikimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Andaman Nicobar	Nil
Assam         1           Bihar         4           Chadigarh         1           Chhattisgarh         4           Daman & Diu and Dadra & Nagar Haveli         Nil           Delhi         2           Goa         Nil           Gujarat         20           Haryana         11           Himachal Pradesh         3           Jharkhand         4           Jammu & Kashmir         3           Karnataka         225           Kerala         1           Lakshadweep         Nil           Maharashtra         30           Mainpur         1           Meghalaya         1           Mizoram         Nil           Magaland         Nil           Odisha         6           Puducherry         1           Punjab         5           Rajasthan         11           Sikim         Nil           Uttar Pradesh         2           Uttar Pradesh         2           Uttar Pradesh         21           West Bengal         6           Director General Armed Forces Medical Services (DGAFMS)         Nil <td>Andhra Pradesh</td> <td>12</td>	Andhra Pradesh	12
Bihar4Chandigarh1Chandigarh4Daman & Diu and Dadra & Nagar HaveliNilDelhi2GoaNilGujarat20Haryana11Hinachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLakshadweepNilMahrashtra30Manipur1MizoramNilMagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TipuraNilUttar Rhadesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Arunachal Pradesh	Nil
Chandigarh1Chhattisgarh4Daman & Diu and Dadra & Nagar HaveliNilDelhi2GoaNilGujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakh1Madhya Pradesh12Maharashtra30Manipur1MizoramNilNigalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTipura10Telangana11Tipura21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Assam	1
Chhattisgarh4Daman & Diu and Dadra & Nagar HaveliNilDelhi2GoaNilGujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakh12Mahrashtra30Maripur1Meghalaya1MizoramNilNigalandNilOdisha6Puducherry1Sikim11Sikkim11Tripura10Telangana11Tripura10Telangana21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Bihar	4
Daman & Diu and Dadra & Nagar HaveliNilDelhi2GoaNillGujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadshdweepNilMaharashtra30Manpur1Meghalaya1MizoramNilNagalandNilNigaland5Rajasthan11SikkimNilTripura11Vittarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand2Uttarakhand21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Chandigarh	1
Delhi2GoaNilGujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakhNilMadhya Pradesh12Maharashtra30Manipur1MizoramNilNigalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTripura11Uttarakhand20Uttarakhand21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Chhattisgarh	4
Delhi2GoaNilGujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakhNilMadhya Pradesh12Maharashtra30Manipur1MizoramNilNigalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTripura11Uttarakhand20Uttarakhand21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Daman & Diu and Dadra & Nagar Haveli	Nil
Gujarat20Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakhNilMahya Pradesh12Maharashtra30Manipur1MizoramNilNigalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilUttarakhand10Telangana11Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil		2
Haryana11Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLakshadweepNilMahya Pradesh12Maharashtra30Manipur1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTripura11Uttarakhand2Uttarakhand2Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Goa	Nil
Himachal Pradesh3Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNilLakshadweepNilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1NilNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Gujarat	20
Jharkhand4Jammu & Kashmir3Karnataka25Kerala1LadakhNiilLadakhNiilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1NiloramNiilNagaland6Puducherry1Punjab5Rajasthan11SikkimNiilTamil Nadu10Telangana11Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Niil	Haryana	11
Jammu & Kashmir3Karnataka25Kerala1LadakhNilLadakhNilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagaland0Odisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Himachal Pradesh	3
Karnataka25Kerala1LadakhNilLakshadweepNilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Jharkhand	4
Kerala1LadakhNilLakshadweepNilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Jammu & Kashmir	3
LadakhNilLadakhNilLakshadweepNilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Karnataka	25
LakshadweepNilMadhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Arhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Kerala	1
Madhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Ladakh	Nil
Madhya Pradesh12Maharashtra30Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Lakshadweep	Nil
Manipur1Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Aradesh2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Madhya Pradesh	12
Meghalaya1MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Maharashtra	30
MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Manipur	1
MizoramNilNagalandNilOdisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Meghalaya	1
Odisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil		Nil
Odisha6Puducherry1Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Nagaland	Nil
Punjab5Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil		6
Rajasthan11SikkimNilTamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Puducherry	1
SikkimNilTamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Punjab	5
Tamil Nadu10Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Rajasthan	11
Telangana11TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Sikkim	Nil
TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Tamil Nadu	10
TripuraNilUttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Telangana	11
Uttarakhand2Uttar Pradesh21West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil		Nil
West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil		2
West Bengal6Director General Armed Forces Medical Services (DGAFMS)Nil	Uttar Pradesh	21
	West Bengal	
Total 208	Director General Armed Forces Medical Services (DGAFMS)	Nil
	Total	208

# **State-wise details of Operational CBWTFs in India**

(Source:CPCB)